

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 175 of 2014 in
DFR No. 824 of 2014**

Dated : 29.05.2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Powergrid Corporation of India Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant (s) : Mr. M.G.Ramachandran
Ms. Swatika Sahoo
Mr. Arvind Kumar Debey**

Counsel for the Respondent (s) :

ORDER

(IA No. 175 of 2014 – for delay in filing)

Learned Counsel for the Appellant submitted that service has been affected on all the Respondents but they have not filed Affidavit of Service yet. So, she is directed to file Affidavit of Service.

Post the matter on **01.07.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/kt